

(b) whether it is a fact that in 1962 drugs prices were frozen, in 1970 Drug Prices Control Order was implemented and in 1979 New Drug Price Control Order was notified ; and

(c) if so, how Government propose to make two-tire price formula, as in sugar and cement industry, a success for the growth of drug industry, details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) :

(a) The prices of price controlled bulk drugs specified in the Drugs (Prices Control) Order, 1979 are regulated under the said Order. The control on prices ensures that they become available to the consumers at fair and reasonable prices. The regulation of prices included changes in prices depending upon changes in costs from time to time.

(b) Yes, Sir.

(c) There is no proposal to have two-tier price formula in respect of Drugs.

Workers Participation in Management in Public Industries in Orissa

8576. **SHRI NITYANANDA MISRA :** Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) whether Centre has drawn up a scheme for workers participation in management for public sector undertakings ;

(b) if so, the names and the number of public sector undertakings in Orissa where such scheme has been implemented ; and

(c) the guidelines proposed to be sent to other public sector undertakings to implement the above scheme with immediate effect ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) to (c). Government have recently introduced a new comprehensive scheme for **Workers' Participation in Management** vide Government's Resolution dated 30th Decem-

ber, 1983 (Published in Part I, Section 1 of the Gazette of India (Extra-ordinary) dated 30th December, 1983). The Scheme is applicable to all Central Public Sector Undertakings. The Scheme is comprehensive and contains provisions on various aspects like representation, functions at different levels and monitoring etc. The State Governments (including Orissa) have been requested on 9-1-1984 to introduce the Scheme in their public sector undertakings.

Setting up of T.V. Centre at Ramagundam, A.P.

8577. **SHRI G. BHOOPATHY :** Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state :

(a) whether Government are considering to set up a T.V. Centre at Ramagundam in Karim Nagar District of Andhra Pradesh in view of the growing importance of Ramagundam as an industrial centre ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND, MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) No, Sir.

(b) Expansion of TV in the country is being carried out in a phased manner. A Low Power Transmitter is being set up in Karim Nagar which will provide service within a range of about 25 Kms. Further expansion of TV service in Andhra Pradesh will be considered in future plans depending upon availability of resources.

Protocol Signed with U.S.S.R. Regarding Oil Search

8578. **SHRI ANAND SINGH :** Will the Minister of **ENERGY** be pleased to state :

(a) whether any Indo-Soviet protocol on oil search has recently been signed ;

(b) if so, the leader and Members of the Soviet delegation, their names and status,